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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SUMIT AGARWAL For KSR & Co. Company Secretaries LLP	For Respondents 1, 3, 4, 5	
2.	K. GOWTHAM KUMAR	Counsel for Petitioner	
3.	VIJAYA PRASHANTH	Counsel for the proposed Respondent	

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. Shri Sumit Agarwal, counsel for R1, R3 to R5 and Shri Vijaya Prashanth, counsel for proposed R8 in CA 1/2014 present. No representation on behalf of R6 & R7. Counsel for the petitioners undertakes to inform the next date of hearing to R6 & R7. He stated that he could not comply with the order of the Tribunal dated 3.3.2017 and sought further time for causing private notice on R2. Time extended at his request for causing private notice to R2 and file the proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on 21.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)